

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1951

ANSWERED ON:29.11.2007

WELFARE OF OLDER PERSONS

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Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government provides financial assistance under welfare schemes for older persons in the country;
- (b) if so, the details in this regard;
- (c) the details of the funds allocated under the schemes to Non-Governmental Organisations (NGOs/Voluntary Organisations (VOs) alongwith proposals received from them in this regard during 2006-07 and 2007-08 as compared to corresponding period of previous years, scheme-wise and State/UT-wise;
- (d) the number of old age persons benefited under such schemes during the said period, scheme-wise and State/UT -wise;
- (a) the details of utilization of funds allocated under the schemes during 2006-07, NGO/VO-wise and scheme-wise;
- (b) the criteria fixed for monitoring the implementation of such schemes in the country;
- (c) whether there is any proposal to enhance allocation of funds for older persons programmes during the 11th Plan period; and
- (d) if so, the details in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) and (b) Yes, Sir. Ministry of Social Justice and Empowerment provides grant-in-aid to Non-Governmental Organizations for establishment and maintenance of Old Age Homes, Day Care Centres, Mobile Medicare Units and Non-Institutional Service Centres. Similarly the Grant-in-aid is also provided to eligible organizations for construction of Old Age Home and Multi Service Centres for older persons

(c) to (e) Fund released under the scheme `An Integrated programme for older Persons

(Rs in lakhs)

Sl.No. Financial year Funds released No. of old persons benefited.

1	2005-06	1400.00	48475
2.	2006-07	1253.75	43880

The details of funds released during 2007-08 are available in Annexure-I.

Funds released under the Scheme `Assistance to panchayati raj Institutions/Voluntary Organizations/Self Help Groups for Construction of Old Age Homes/Multi Service Centres for Older Persons:

(Rs in lakhs)

Sl.No. Financial year Funds released No. of old persons benefited.

1.	2005-06	42.40	125
2.	2006-07	5.00	25

No funds were released during 2007-08. The State wise/NGO-wise details are available in Ministry's website: www.socialjustice.nic.in and the Annual Reports of the Ministry

(f) The grant in aid is released to an NGO only after utilization certificate in respect of previous grants is received. Besides the working of the NGOs is regularly monitored and evaluated by the State Governments, whose officers periodically inspect the projects.

(g) and (h) The Working Group constituted by the Planning Commission recommended a provision of Rs 265 crore for the Scheme in the 11th Plan period as against a budget provision of Rs.106.89 crores during the 10th Plan period.